

[Shri Lai K. Advani]

(1) Proclamation [G.S.R, No. 117 (E)] made by the Vice-President acting as President on the 21st March, 1977, under sub-clause (a) of clause (2) of article 352 of the Constitution revoking the Proclamation of Emergency, issued under clause (i) of the said article on the 25th June, 1975. [Placed in Library. See No. LT-3/77].

(2) Proclamation [G.S.R, No. 132(E)] made by the Vice-President acting as President on the 27th March, 1977, under sub-clause (a) of clause (2) of article 352 of the Constitution revoking the Proclamation of Emergency, issued under clause (i) of the said article on the 3rd December, 1971. [Placed in Library. See No. LT-4J77].

SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE CENTRAL GOVERNMENT ON
RAILWAYS FOR THE YEAR
1976-77

THE MINISTER OF RAILWAYS (SHRI MADHU DANDAVATE): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government on Railways for the year 1976-77.

SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF THE
CENTRAL GOVERNMENT (EXCLUDING
RAILWAYS) FOR THE YEAR 1976-17

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Central Government (excluding Railways) for the year 1976-77.

SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE GOVERNMENT OF TAMIL
NADU FOR THE YEAR 1976-77

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Tamil Nadu for the year 1976-77.

SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF THE
GOVERNMENT OF NAGALAND FOR THE
YEAR 1976-77

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Nagaland for the year 1976-77.

SUPPLEMENTARY DEMANDS FOR
GRANTS FOR EXPENDITURE OF
THE GOVERNMENT OF PONDICHERY
FOR THE YEAR

~~1977~~

THE MINISTER OF FINANCE (SHRI H. M. PATEL): Sir, I lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants for Expenditure of the Government of Pondicherry for the year 1976-77.

SHRI K. ALYAN ROY (West Bengal): Sir, will you ask Mr. Patel to say something about the scrapping of the Compulsory Deposit Scheme and the black Bonus Act? He should . . .

CHAIRMAN: This is not the occasion. Mr. Dandavate.